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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No. 235/2000

Smt. Sudha Rani Bhaskar

UOI & Ors

Versus

Date of Order

Orders

2.9.2001

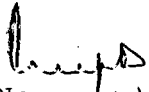
Mr. Hemant Gupta - proxy of Mr. Shiv Kumar - Counsel
for applicant.

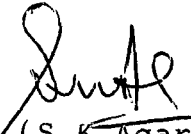
Mr. R.G. Gupta - Counsel for respondent No. 1 & 2

Mr. P.N. Jati - Counsel for respondent No. 3

The counsel for the applicant seeks to withdraw this O.A. as having become infructuous, in view of the order passed by Divisional Railway Manager, W.Rly, Jaipur dated 16.5.2001, a copy of which has been filed today and the same has been taken on record.

In view of the submissions made before us, we dispose of this O.A. as having become infructuous.


(A.P. Nagrath)
Member (A)


(S.K. Agarwal)
Member (J).

*14/8/2007
Re
at Smt. R. Bhaskar
9/10/01*

*Rev
6/10/01
R.*